

Dr. M. M. Das: This particular Committee was appointed by the Central Ministry of Commerce and Industry. So, naturally, it will submit its report to that particular Ministry, namely the Ministry of Commerce and Industry of the Central Government.

श्री एम० एल० द्विवेदी : क्या यह सच है कि इमली की और आम की जो गुठली होती है वह स्टार्च के काम में आती है। इसलिए आम की बरबादी नहीं होती ?

Dr. M. M. Das: I want notice.

EDUCATED UNEMPLOYED

*2131. **Dr. Rama Rao:** Will the Minister of Education be pleased to state the extent to which the grants given by the Government of India to various State Governments under the scheme to relieve educated unemployment have been spent during the years 1954-55 and 1955-56?

The Deputy Minister of Education (Dr. K. L. Shrimali): Out of the grant of Rs. 3,40,71,619 sanctioned during 1954-55 the State Governments utilized Rs. 2,23,40,800. During 1955-56 Rs. 3,25,64,227 were sanctioned and the figures of amounts utilized have not yet been received from the State Governments.

Dr. Rama Rao: It is estimated that the total unemployment of educated people by the end of the Second Five Year Plan would be much higher than at present; and there is a short-fall as a result of non-utilisation by the State Governments of even the amounts sanctioned by the Central Government. May I know what steps the Central Government are taking to see that the money is utilised fully and more money is sanctioned for the relief of unemployment ?

Dr. K. L. Shrimali: The Central Government have requested the State Government and placed funds at their disposal. But there are certain difficulties in the scheme. Many of the educated people living in towns are

not willing to go to rural areas. That is one of the great difficulties that has to be faced.

Dr. Rama Rao : Is it a fact that the low salaries offered to the educated unemployed people are not encouraging enough for them to take to work in villages and, if so, do Government contemplate increasing the salaries that are offered?

Dr. K. L. Shrimali: The question with regard to the increment of the salaries is already being considered by Government and they are taking active steps.

Shri R. P. Garg: Is Government aware that in many States no scheme has been started but the money has been spent without giving employment to even a single person?

Dr. K. L. Shrimali: As far as my information goes, most of the States have made use of this offer. I think out of all the States, twenty-five States, as far as I remember, have accepted the offer.

Shri R. P. Garg : Has the Government got the figures of employment given to these people?

Dr. K. L. Shrimali: Figures of unemployment are there, but this scheme has a limited scope. It is to provide employment to some educated people. It cannot solve the whole problem of unemployment which is a very wide problem.

Shri Bhagwat Jha Azad: Could I know what has been the appreciable decrease in the unemployment figure as a result of this expenditure of crores of rupees in 1954-55 and 1955-56?

Dr. K. L. Shrimali: It is quite obvious. Educated unemployed people have found employment with the help of this scheme and, naturally, unemployment has diminished to that extent. But, as I said, this scheme has a very limited scope. It cannot tackle the whole problem of unemployment.

Shri Bhagwat Jha Azad: Only the percentage I wanted.

GENERAL ELECTIONS

***2133. Shri S. C. Samanta:** Will the Minister of Law be pleased to state:

(a) whether the question of next General Elections has been considered and programme prepared for the same;

(b) if so, the nature of the programme;

(c) whether Lok Sabha will be dissolved before these elections;

(d) if so, when; and

(e) whether there will be any legal or conventional difficulty in doing so?

The Minister of Legal Affairs (Shri Pataskar): (a) No.

(b) to (e). Do not arise.

Shri S. C. Samanta: As Government have declared that the elections are going to take place in the early part of 1957, may I know why these proceedings are not being taken as yet?

Shri Pataskar: That is the Government's intention, but particularly the matter has not been considered.

Shri Kamath: Now that there are, thanks to Government's own bungling and blundering.....

Mr. Speaker: What is all this preamble?

Shri Kamath: Otherwise it would not be understood, I am coming to the question.

There are three B's in their bonnet namely, Bombay, Bengal and Bihar, does Government propose, before preparations for general elections are set afoot, to bow to the popular will, as manifested in the recent by-elections to the Bombay Assembly, and give earnest and serious consideration to the inclusion of Bombay City in Maharashtra, just as they have

bowed to the popular will in the case of the merger or union proposal of Bengal and Bihar?

Mr. Speaker: It does not arise.

Shri Kamath: Elections cannot be held before that.

Mr. Speaker: Elections may take place, but this does not arise.

सेठ गोविंद दास : श्री माननीय मंत्री जी ने इस सवाल की धारा १ के सम्बन्ध में कहा कि इस सम्बन्ध में कोई निर्णय नहीं हुआ है। क्या मैं यह जान सकता हूँ कि इस सम्बन्ध में निर्णय कब तक हो जाने की आशा है और यह निश्चयपूर्वक कब तक कहा जा सकेगा कि चुनाव कब तक होंगे ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : माननीय सदस्य जानते हैं कि कायदे और हमारे विधान के हिसाब से ग्राम चुनाव अगले साल होगा। चुनाव के उसकी पूरी तैयारी, जहाँ तक इलेक्शन कमीशन का सवाल है, वह करते हैं। यह सिलसिला जारी रहता है और उनको बताने की जरूरत नहीं है। उस सिलसिले में अगर कोई दिक्कत आयी है तो वह यह है कि यहाँ एक कानून विचाराधीन है, जिसका नतीजा यह होगा कि नई नई स्टेट्स बनेंगी और फिर उसके बाद डिलिमिटेशन होगा। इसलिए जिस वक्त तक वह कानून यहाँ पूरा नहीं हो जाता उस वक्त तक इलेक्शन कमीशन उस बारे में कुछ कार्रवाई नहीं कर सकता। और कार्रवाई तो उसकी जारी है और तैयार है। जैसी कि हिन्दुस्तान में आज कल कांस्टीट्यूएंसीज हैं अगर उनके हिसाब से हम इलेक्शन कमीशन से इलेक्शन करने को कहें तो वे दो महीने में इलेक्शन कर सकते हैं। लेकिन चूँकि कांस्टीट्यूएंसीज में तबदीली होगी इसलिए उनको वक्त चाहिए और वह उस चीज को उस वक्त तक शुरू नहीं कर सकते जब तक कि उनको यह न मालूम हो जाये कि कांस्टीट्यूएंसीज किस तरह से होगी। यह पेश पड़ गया है। लेकिन जहाँ तक गवर्नमेंट का ताल्लुक है, उसका इरादा है कि मार्च में या उसी जमाने में ग्राम चुनाव हो।

Dr. Rama Rao: May I have the answer in English.

Shri Jawaharlal Nehru: I stated that according to the Constitution, general elections have to be held early next